

Farel Workshop have cracked in a number of places during the first year of its construction; and

(e) if so, what action Government have taken to apportion the responsibility and bring the guilty to book?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) The verandah of one of the quarters at Ajni (Nagpur) was found slightly leaking.

(b) The R.C.C. roof beams of the III class waiting hall at Nasik Road, had sagged and cracked in the centre after the removal of the shuttering during construction.

(c) Actually the columns of the verandah collapsed, which caused damage to the roof of the verandah.

(d) In copper-smith shop, certain cracks were noticed during construction which have since been repaired. No cracks have been reported in Foreman's office.

(e) Disciplinary action was taken against the Inspector of Works found responsible in case of items (b) and (c) and the contractors concerned were asked to make good the damages. No action was considered necessary in respect of items (a) and (d).

Central Fruit Products Advisory Committee

*347. Shri Ball Reddy: Will the Minister of Food and Agriculture be pleased to state:

(a) the steps taken by Government to implement the recommendations of the Central Fruit Products Advisory Committee to start fruit preservation Industries in the Block Development areas; and

(b) whether Government are prepared to encourage and aid private enterprise in this regard?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) No recommendation has been made by Central Fruit Products Advisory Committee to start Fruit Preservation Industries in Block Development Areas.

(b) Steps have been taken to encourage and aid private enterprise in this industry through various development schemes under the Second Five Year Plan.

Integration of Curative and Preventive Branches of Health Administration

*348. Shri Harish Chandra Mathur: Will the Minister of Health be pleased to state whether Central Government and any of the State Governments have taken any steps to integrate the preventive and curative branches of Health Administration?

The Minister of Health (Shri Karmarkar): The integration of the Offices of the Director General, Indian Medical Service and the Public Health Commissioner with the Government of India into the Directorate General of Health Services was effected at the Centre, in August, 1947.

There is integration of the Medical and Public Health Departments in all States except in the States of Andhra Pradesh, Bombay, Madras and Mysore.

Fish Supply in Tripura

*350. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there has been a great shortage of fish supply in Tripura due to absence of import from East Pakistan; and

(b) if so, whether steps are being taken to make Tripura self-sufficient in fish?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) Yes.

(b) The Second Five Year Plan provides for a sum of Rs. 4.60 lakhs for development of fisheries in Tripura. It is proposed to increase the area to 500 acres, to provide long

term loans and give technical training.

Money Orders

*251. Pandit D. N. Tiwary: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that after one year no claim is entertained for refund of the amount of non-delivered money orders;

(b) whether the period of correspondence is included in the one year margin; and

(c) number of such lapsed cases in Bihar during the years 1956 and 1957?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) According to Section 44(2) of the Indian Post Office Act the amount shall not be claimable from the Government if the claim is not preferred within one year of the date of issue of the Money Order but in actual practice the department does entertain such claims where the credit of the money order is still outstanding and if the department is satisfied about the genuineness of the claim.

(b) No.

(c) In 273 cases in 1956 and 313 cases in 1957 in the Bihar Circle claims were preferred after expiry of one year.

Failure in Supply of Wagons

*352. Shri H. N. Mukerjee: Will the Minister of Railways be pleased to state:

(a) whether the attention of Government has been drawn to the failure in supplying wagons for the transport of processed stone materials from the West Bengal-Bihar quarry belt;

(b) whether it is a fact that a daily quota of 125 wagons agreed upon at

Pakur (Eastern Railway) has not been maintained; and

(c) whether steps are being taken to remedy the situation?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) Stone loading is being done from a number of points in the West Bengal-Bihar quarry belt. References have been received lately regarding the short supply of wagons at Pakur only.

(b) Yes.

(c) Yes.

Cycle Trolley

*354. Shri Hem Raj: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Railway Test and Research Centre, Lucknow, has prepared a cycle trolley; and

(b) if so, the annual saving that will accrue from its use as compared with the former one propelled by hand?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) Yes, Sir, but these are still under service trials by the Railways.

(b) It is expected that the savings in the operational expenses per trolley will be about Rs. 1,200/- per year.

रेलवे में अष्टाचार का मामला

*३५५. श्री मोहन स्वल्प : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वोत्तर रेलवे के निरीक्षक कर्मचारीवर्ग के कुछ पदाधिकारियों की कार्यवाहियों की, इस धारोप पर कि उन्होंने रेलवे किराये के तौर पर यात्रियों से वसूल की हुई धन राशि हड़प ली, कोई जांच की जा रही है ; और